

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2313  
ANSWERED ON:21.07.2009  
GRANTS TO SPORTS FEDERATIONS  
Verma Shri Sajjan Singh

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of recognized sports Federations/Associations alongwith the grants provided to them by the Government during each of last three years and the current year, federation and association-wise;
- (b) whether the said sports Federations/Associations have submitted the utilization certificate of the said grant;
- (c) if not, the list of such bodies which have not submitted the certificates alongwith the reasons therefor and the steps taken to ensure their financial accountability;
- (d) the number of players who failed the dope test in various sports including power lifting and body building in the country during the last three years; and
- (e) the details of the action taken against such sports persons during the said period, sports-wise, year-wise?

**Answer**

THE MINISTER OF YOUTH AFFAIRS & SPORTS (DR. M.S. GILL)

- (a): The details of the recognized Sports Federations/Associations along with the grants provided to them by the Government during the last three years and the current year, Federation and Association wise is placed at Annexure.
- (b) & (c): All Federations/Associations receiving grant from the Government are submitting the utilization certificates for the grants released to them. In order to ensure utilization of grants by the Federations for the purpose for which they were sanctioned, Government releases further grants only when the utilization certificate and audited accounts of previous grants are received.
- (d)& (e): From January 2006 till date, 194 sportspersons were found positive in dope test in various sports, and action is required to be taken by concerned National Sports Federations against such sportspersons as per the provisions of World Anti Doping Agency (WADA) Rules.